

year 1977-78 and 1978-79 upto 31st October, 1978; and

(b) the reasons for which the decision to allow foreign nationals and non-resident Indians to pay hotel bills in rupees was taken?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Information is being collected and will be laid on the Table of the House.

(b) The system of compulsory payment of hotel bills in foreign exchange by foreigners and non-resident Indians was evolved in the context of the then existing difference in the official and unofficial rates of exchange for the rupee and the consequent scope for malpractices. It is felt that, in the changed circumstances and with a view to encouraging the growth of tourism and the tourist industry, it is no longer necessary to continue the system of payment of hotel bills by foreigners in foreign exchange.

Accumulation of Stock of exportable garments with Handloom Producers and Garment Makers

985. SHRI M. KALYANASUNDARAM: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government are aware that the stock of exportable garments has accumulated with the Handloom Producers and Garment makers in Southern India and they are being put to great hardships because of the delay in announcing the export quota policy for 1979 by the Union Government; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). The quota distribution policy for the quota year 1979 has already been announced on 2-11-1978. According to the

policy, the applications for quota allocation will start to be received from 7-12-78. The accumulation of stocks of exportable germents with the handloom producers and garments makers in the Southern India had not resulted from delay in announcing the uota policy for 1979. However, the stocks of exportable garments with the handloom producers and garment makers in the Southern India can be offered for consideration against quota for the year 1979.

12 hrs

RE. DISCUSSION ON PRICES OF AGRICULTURAL PRODUCTS

MR. SPEAKER: Papers to be laid on the Table.

श्री मनी राम बागड़ी (मथुरा) : अध्यक्ष महोदय, किसानों की पैदा की हुई चीजों के भाव निर्धारित करने के बारे में जो रिपोर्ट आई है, उसके बारे में काफी लोगों ने आपको लिख कर दिया है कि उस पर खुल कर बहस की जाये। पिछली दफा गन्ने, गुड़, चीनी और कपास वगैरह के भाव के विषय में किसानों के साथ बड़ा अन्याय हुआ है।

MR. SPEAKER: I will consider that. There is a Call Attention.

श्री मनी राम बागड़ी : कालिग एटेंशन से काम चलने वाला नहीं है। इस पर खुल कर बहस होनी चाहिए। आज हिन्दुस्तान के किसानों के साथ खिलवाड़ हो रहा है।

MR. SPEAKER: You kindly send a motion. I will consider that. I will place it before the Business Advisory Committee.